

**Freedom Fighters of West Bengal**

1149. SHRI MOHD. HAYAT ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the freedom fighters of West Bengal have appealed to the Centre to intervene and restore the State pension to them which has recently been discontinued by the State Government; and

(b) if so, the reaction of Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No, Sir.

(b) Does not arise.

**Equity participation with a West German firm for manufacturing T.V. Glass shell**

1150. SHRI SHARAD YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) Whether it is a fact that the Department of Electronics has asked the Planning Commission to approve the proposals of a private sector firm for equity participation with one West German firm for manufacturing TV Glass Shell in bi-colours in India;

(b) if so, the facts thereof;

(c) whether it is also a fact that the case of BHEL, a state-owned unit, has been neglected in the matter of manufacturing coloured TV Glass due to some commitment given by one of our official teams that visited West Germany recently, if so, the facts thereof; and

(d) how can a country like India afford to have costly coloured TV Units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir.

(b) Does not arise.

(c) BHEL has not applied for the grant of a licence for the manufacture of coloured TV Glass Shells nor has any commitment relating to this item been made by any official teams that visited West Germany recently.

(d) Does not arise as manufacture of coloured TV Glass Shells is not under consideration.

**Appointment of Commissions under the Commission of Enquiry Act**

1152. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 148 on 22-6-1977 and state:

(a) the particulars of the Commissions of Enquiry since appointed by the Government of India under the Commissions of Enquiry Act;

(b) the dates by which the different Commissions appointed during 1977 are required to present their reports;

(c) reports, if any, presented by them so far; and

(d) expenditure incurred by Government so far on the different Commissions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Information is being collected and will be laid on the Table of the House.

(b) to (d). A statement with regard to six Commissions referred to in the reply to Question No. 148 answered on 22-6-1977 is laid on the Table of the House. [Placed in Library. See No. LT-1654/78].